

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:5484  
ANSWERED ON:29.04.2003  
SETTING UP OF ALUMINIUM PLANTS  
ANANTA NAYAK

**Will the Minister of MINES be pleased to state:**

- (a) whether the Government have received proposals from State Governments for the setting up of Aluminium plants in the country during each of the last three years and till date;
- (b) if so, the details thereof, State-wise;
- (c) the number of proposals cleared/pending so far State-wise;
- (d) the reasons for their pendency; and
- (e) the steps taken by the Government to clear the remaining proposals at the earliest?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI RAMESH BAIS)

(a) to (e) : The Aluminium Sector is exempted from the provision of compulsory licensing. The parties interested in setting up new aluminium plants have simply to file an Industrial Entrepreneurs Memorandum (IEM) with the Department of Industrial Policy and Promotion (DIPP). No clearance as such is required on the IEMs so filed. As per the information received from the DIPP, no IEM has been filed by any State Government for the setting up of Aluminium plants during the last three years. In the circumstances, the question of pendency of any proposal for setting up aluminium plants by the State Governments does not arise.